

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 156 of 2011

Dated : 17th January, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**Powergrid Corporation of India Limited Appellant (s)
Versus
C.E.R.C. & Ors.Respondent (s)**

**Counsel for the Appellant (s): Mr. M.G. Ramachandran,
Mr. Anand K. Ganesan &
Ms. Sneha Venkataramani
Counsel for the Respondent(s): Mr. Manu Seshadri,
Ms. Simar K. Narula for R.1**

ORDER

The learned counsel appearing for the Commission submits that she has already filed Vakalatnama on behalf of the Commission and seeks some time to file the reply. Accordingly, she is directed to file the same on or before 10.02.2012 after serving copy on the other side.

It is submitted that all the Respondents have been served, but nobody has entered appearance on behalf of other Respondents.

Post the matter on **13.02.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/vs